

[Translation]

Filling of seats in Medical Colleges on Competitive Examination basis

4945. SHRI KALYAN SINGH SOLANKI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Government have taken a decision for filling 30 per cent seats in all the State Medical College throughout the country on the basis of an all India competitive examination during 1985-86 ; and

(b) if so, the manner in which the reservation policy would be implemented in respect of the candidates belonging to Scheduled Castes and Scheduled Tribes coming from other States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) The Supreme Court in its Judgement delivered on 22nd June, 1984 in a batch of Writ Petitions had directed that atleast 30% of the open seats after taking into account the reservations validly made (which would include reservations for Scheduled Castes/Scheduled Tribes) should be filled on all India basis on the strength of either an all India Entrance Examination or Entrance Examination to be held by the state. The directions of the Supreme Court were binding on the Union Government, State Governments/U.Ts. The Central Government have already forwarded the copy of the Judgement of the Supreme Court to all the State Government for compliance. The implementation of the directions of the Judgement in respect of admissions to state Medical Colleges with the state Governments.

[English]

Power Generation during Sixth Plan

4946. SHRI MOOL CHAND DAGA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the total generating capacity during the Sixth Plan

period did not exceed 13,840 MW against the plan target of 19,666 MW ; if so, what are the reasons for the shortfall ;

(b) whether it is a fact that during the first four years the generating capacity was less than 12,000 MW ; and

(c) if so, what steps were taken to achieve the target ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (c) During the Sixth Plan, 14,226 MW of additional generating capacity was commissioned against target of 19,666 MW. The capacity addition in the first four years was 11,146 MW.

The main reasons for shortfall in achieving the target are (i) Inadequate availability of funds ; (ii) Delay in placement of orders ; (iii) Delay in supply of plant and equipment, (iv) Delay in completion of civil works ; (v) Unsatisfactory industrial relations etc.

To expedite the commissioning of additional generating capacity, extensive monitoring is being done. Regular meetings with the main equipment suppliers are held in Central Electricity Authority. Senior Officers also visit the sites for removing the constraints in the construction of the projects.

LTC Benefit to College and University Teachers

4947. SHRI SATYAGOPAL MISRA : Will the Minister of EDUCATION be pleased to state :

(a) whether there is any proposal under the consideration of Government to give benefit of the Leave Travel Concession to teachers of College and Universities under Union Government ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b) The benefit of Leave Travel Concession is available to teacher of all Central Universities, and the colleges affiliated to Delhi University whose maintenance expenditure is provided by the Central Government.